

(a) if not, when a final decision is likely to be taken and the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) The report was received in October, 1979. This report is a sort of package rehabilitation project. The main recommendations, *inter-alia*, pertain to the following aspects of the working of the Society:—

- (1) Review of pricing policy;
- (2) Improving Purchase—supply procedure;
- (3) Development|Supervision of retail outlets;
- (4) Improving Accounting system;
- (5) Financial assistance and related matters;
- (6) Discharge of borrowings and related matters;
- (7) Constitution of High Power Committee for implementation of the rehabilitation project.

(c), (d) and (e) These recommendations are under active consideration of the Government, and a final decision is likely to be taken shortly.

Reservation for SC/ST for Promotion to Class I Posts

1778. SHRI JAI NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are Government instructions regarding promotion of Scheduled Castes and Scheduled Tribes within Class I posts and when these were issued;

(b) whether it is a fact that there is no reservation for Scheduled Castes and Scheduled Tribes for promotion

within Class I posts, if so, the reasons therefor; and

(c) whether Government propose to issue fresh instructions for the guidance of various Ministries|Departments that orders referred to in part (a) above are fully complied with in regard to promotions in Central Services under their control?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Reservation has been provided for Scheduled Castes and Scheduled Tribes in all groups or classes in promotion by seniority subject to fitness by the Department of Personnel and A.R. orders No. 27|2|71-Estt. (SCT) dated 27-11-1972. Reservation has been provided for Scheduled Castes and Scheduled Tribes in promotion by selection from Group 'C' to Group 'B', within Group 'B' and from Group 'B' to the lowest rung of Group 'A' by Department of Personnel and A.R. O.M. No. 10|41|73 Estt. (SCT) dated 20-7-74. By Department of Personnel & A.R. O.M. No. 1|10|74-Estt. (SCT) dated 23-12-1974, for posts which carry an ultimate salary of Rs. 2250 per month, Scheduled Castes|Scheduled Tribes officers who are within the number of vacancies for which the Select List has to be drawn up, would be included in that list provided they are not considered unfit for promotion. All these orders have been compiled in Brochure on Reservation for Scheduled Castes and Scheduled Tribes, 5th edition—1978 (copies available in the library of Parliament).

(b) There is no reservation for Scheduled Castes and Scheduled Tribes in promotions by selection beyond the lowest rung to Group A. The reason for this is that selection posts in Group 'A' carry high responsibility and the number of vacancies are small. At these levels, a greater degree of balancing between the claims of the Scheduled Castes and Scheduled Tribes candidates and the

needs of efficiency of administration requires to be kept in view. Moreover, a large number of supersession by junior Scheduled Castes/Scheduled Tribes officers which may take place if reservation is provided for Scheduled Castes/Scheduled Tribes in these higher levels posts, is likely to affect the general morale of the services.

(c) Ministries/Departments are already fully aware of instructions on the subject and vide Department of Personnel & A.R. O.M. No. 36011/5/75-Estt. (SCT) dated 3-5-1975 it has also been impressed upon them that they should observe the reservation and other orders relating to representation of Scheduled Castes/Scheduled Tribes in services, strictly, on pain of suitable action in cases of infraction of the said orders; it does not appear necessary to issue fresh instructions to them in this regard.

Fatal Road Accidents in the Capital

1779. SHRI KRISHNA PRATAP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that fatal road accidents in the Capital are on the increase and they have touched an all time high graph in 1979;

(b) if so, the details of fatal road accidents during the last three years, yearwise;

(c) whether most of the victims of road accidents are pedestrians and cyclists;

(d) if so, the measure taken or proposed to be taken for preventing such accidents; and

(e) whether there is any proposal to give any compensation from Government funds to the fatal road accident victims and if so, the details thereof and if not, reasons therefor?

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS**

(SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The details of fatal road accidents reported in the capital during the last three years, are mentioned below:—

Years	Fatal accidents	Persons Killed
1977	658	654
1978	636	717
1979	726	763

(c) Yes, Sir. The number of pedestrian and cyclist victims are mentioned below:—

Years	Pedestrians	Cyclists
1977	297	146
1978	315	126
1979	297	142

(d) A statement is attached.

(e) A scheme for the grant of solatium to the victims of hit and run cases is under the consideration of the Ministry of Shipping and Transport.

Statement

The following measures have been taken to prevent road accidents:—

(i) The maximum speed limit for various types of vehicles has been reduced on different roads in keeping with the traffic volume on the roads;

(ii) Several measures have been enforced such as, one way traffic regulation, prohibition of movement of heavy and medium goods vehicles, slow moving vehicles and prohibition of parking etc., in different areas, so as to facilitate free flow of traffic and reduction of accident hazards;

(iii) Enforcement of traffic Rules have been intensified. 5,74,043 challans have been made in 1979 as compared to 4,46,147 in 1978.

(iv) Road Safety Education is imparted to the drivers, children in schools, pedestrians etc. through the medium of exhibitions, banners, lectures, distribution of literatures etc. The object is to create proper roadsense among the road users.